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Title: Introduction of the Water (Accessibility and Conservation) Bill, 2018.

SHRI ANURAG SINGH THAKUR (HAMIRPUR): I beg to move for leave to introduce a Bill to provide an overarching national legal framework with principles for distribution, conservation, regulation and management of water as a vital and stressed natural resource, under which legislation and executive action on water at all levels of government, as also water-use and water-related actions by persons and their associations, public and private institutions and bodies corporate of all kinds, may take place, and for matters connected therewith or incidental thereto.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill to provide an overarching national legal framework with principles for distribution, conservation, regulation and management of water as a vital and stressed natural resource, under which legislation and executive action on water at all levels of government, as also water-use and water-related actions by persons and their associations, public and private institutions and bodies corporate of all kinds, may take place, and for matters connected therewith or incidental thereto.”

*The motion was adopted.*

SHRI ANURAG SINGH THAKUR : I introduce\*\* the Bill.

HON. DEPUTY SPEAKER: Item No.85, Dr. A. Sampath – Not present.

Item No.86, Dr. Karan Singh Yadav – Not present.

Item No.87, Shri Dushyant Chautala – Not present.